### New Platform at Delhi Railway Station

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- 892. SHRI PRITHIBI MAJHI. Will the Minister of RAILWAYS be pleased to refer to the reply to Unstarred Question 1039 give<sub>n</sub> in the Rajya Sabha on the 1st August, 1984 and state:
- (a) whether it is a fact that after giving assurance to construct and additional island passenger platform at Delhi junction the work has not yet been started;
- (b) whether it is also a fact that without any alternative constructions/ completing new additional island platforms at Delhi junction, the passenger platform No. 20 has been closed for passenger traffic;
- (c) whether it is a fact that the Railway had spent about -0 Jakhs of irupees in the construction of new passenger platform No. 20 at Delhi junction:
- (d) what are the details about construction of new platforms and other essential facilities to the passengers at Delhi junction in current financial year 1985-86; and
- (e) whether it is also a fact that Government have decided to introduce a number of lengthy trains with six pairs E.M.U. train in the capital to avoid passenger inconvenience?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRT MADHAVRAO SCINDIA): (a) In reply to unstarred question 1039 in Rajya Sabha on l-8r84, it was stated that the possibility of providing an additional island platform is also being examined. In fulfilment of this assurance, Rajya Sabha Secretariat has been informed on 4-4-85 that in view of space limitation in the yard, it is not possible to go in for additional island platform at this stage and requirement of passenger traffic will be met with by extending a few passenger platforms in a phased manner.

- (b) In view of representations from the public regarding inconvei, caused to them due to platform No. 20 being far away from the main pas. senger platform complex, and the growing need for parcel traffic, the platform No. 20 is now being used as a Parcel Platform and the passenger trains are being dealt on other platforms.
- (c) The existing goods platform had boon repaired to convert it as a passenger platform, in connection with Delhi Shahdra-Saharanapur Broad Gauge line.
- (d) There is no proposal, at present, to construct additional island platform, in 1985-86. It is however, proposed to construct some washing lines and extend a few platform faces, in the current financial year.
- (e) Six pairs of EMU trains, each consisting of 9 EMU coaches, have already been introduced between Ghaziabad and Delhi/New Delhi from 1-5-1985.

#### Proposed Railway Projects in West **Bengal**

893. SHRI GURUDAS DASGUPTA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government have received a letter dated the 15th March, 1985 from the Chief Minister of West Bengal with the request to implement the proposed Railway projects i.e. Digha-Tamluk, Budge Budge-Namkhana; Raniganj-Bankura via Mejia Railway line;
- (b) whether Government contemplate to reconsider the postponements of projects;
- (c) whether Government are going to include these projects in the Seventh Five Year Plan period; and

(d) if not, what are the reasons for postponement of these essential Railway projects?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes Sir.

(b) to (d) For Tamluk-Digha and Budge Budge-Namkhana Railway lines, Planning Commission's clearance has not been received. In the case of Raniganj-Mejia-Bankura line, the reappraisal survey carried out in 1983-84, revealed that the project will not be financially viable. In view of the severe constraint of resources, consi-derataion of this project will have to pend till the resources position substantially improves.

#### Vacancies in Different Railway Departments in West Benagl

894. SHRI GURUDAS DASGUPTA: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government are aware that a large number of posts are still vacant in different Railway departments in West Bengal;
- (b) if so, the number of such vacanciesand
- (c) whether Government are going to fill up these vacancies?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) to (c) Information is being collected and will be laid on the Table of the Sabha.

## Pilferage in Calcutta Dock

395. SHRI GURUDAS DASGUPTA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the pilferage from Calcutta Dock has become a regular affair;

(b) if so, what are the details of the losses incurred by the Calcutta Dock due to pilferage during the last three years year-wise; and

to Questions

(c) what steps have been taken to prevent such pilferages?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): (a) and (b) Every year there are some incidents of theft and pilferage in Cuilcutta Port. The number of such incidents during the last 3 years and the approximate value of property stolen are as under: —

Year		No. of cases	Value of property stolen
	 ··· <u>-</u> -		Rs. lakhs
1982-83		666	16.9
1983-84		391	15.7
1984-85		227	9.8

(c) The Calcutta Port Trust have taken several direct and indirect measures to check thefts and pilferages. The direct measures include intense patrolling by security forces, proper illumination of operational areas and proper accounting system of cargo handled in docks. Indirect measures include quick clearance of the cargo from the Transit sheds, con-tainerisation etc.

# 896. [Withdrawn] Inspection of Medical Colleges

- 897. SHRI M. KALYANASUNDA-RAM: Will the Minister of HEA IH AND FAMILY WELFARE he plsaeed to state:
- (a) whether it is a fact that under the Indian Medical Council Act, 1966, Secretary of the Medical Council is not supposed/required to go for inspection of the medical colleges,